

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 46

CP 291/MB/2021

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.03.2024**

NAME OF THE PARTIES:

UNION OF INDIA

V/s

EVANS FRASER AND CO. (INDIA) LIMITED

Section 241-242 of the Companies Act, 2013

ORDER

None present for the Respondent. Ld. Counsel for the Union of India seeks further time, four (4) week time is granted. List this matter on Board on **26.04.2024**.

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PRABHAT KUMAR
MEMBER (TECHNICAL)

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)

Rehan Shaikh